

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.236  
**C.P.(IB)/83(AHM)2022**

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

State Bank of India

.....Applicant

V/s

Pravinbhai Chhaganbhai Patel

.....Respondent

**Order delivered on: 22/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Monaal Davawala, Adv. for Ms. Dharmishtha Raval

For the PG : Mr. Harshil Patel, Adv. for Mr. Lalit Patel, Adv.

For the RP : Mr. Saurabh Rachchh, Adv. Mr. Vinod Tarachand for RP

**ORDER**

Learned counsel is directed to serve a copy to all the respondents and file a proof of service. All respondents are directed to file reply within one week.

List for further consideration on 06.08.2024

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**